

(c) Naxal Affected States:

Head	2002	2003	2004	5005	2006 (upto 31.10.2006)
Incidents	1465	1597	1533	1608	1272
Police personnel killed	100	105	100	158	129
Civilians killed	382	410	466	519	481
Naxalites killed	414	216	87	223	210

**Important installations under threat**

1582. SHRI KALRAJ MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that various strategically important installations and institutions of India are on the hit list of terrorist attack;

(b) if so, the details thereof;

(c) which are the important installations and institutions under attack; and

(d) what steps Government are taking for the security of Bombay High?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) The Government is aware that important installations and institutions are being targeted by the terrorists.

(b) and (c) it is not in the public interest to disclose these facts.

(d) The Government has taken various steps to provide security to the installations, the details of which, in the public interest, cannot be disclosed.

**Statement regarding self-rule in J&K**

1583. SHRI YASHWANT SINHA:

SHRI SHATRUGHAN SINHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the former Chief Minister of Jammu and Kashmir, Shri Mufti Mohammad Sayeed, before he left for New York to attend the UNGA Session as the representative of India, stated in a public meeting in Srinagar that his party's formula for self-rule on both sides of the LoC in Jammu and Kashmir is the only solution to the J&K issues;

(b) whether he also stated that he would express these views in the meetings of the UNGA; and

(c) if so, whether Shri Sayeed raised this issue in the meetings of the UNGA; if so, the reaction of the Government of India to it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) As reported by State Government of Jammu and Kashmir, Shri Mufti Mohammad Sayeed has not made any specific statement on the subject.

(b) He has not made such a statement.

(c) No, Sir.

#### **Amount for Disaster Management**

†1584. SHRI SHAHID SIDDIQUI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress made during one and a half year since the disaster managements Act was enacted;

(b) the amount allotted for disaster management so far; and

(c) the number of States in the country which have arrangement for disaster management?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) Since the enactment of the Disaster Management Act, 2005 on 23.12.2005, the National Disaster Management Authority (NDMA), the National Executive Committee (NEC) and the National Institute of Disaster Management (NIDM) have been constituted as per the provisions of the Act. Rules/Regulations relating to NDMA, NEC and NIDM have also been notified. NDMA and NIDM are already functioning and have initiated action towards discharge of the responsibilities

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†Original notice of the question was received in Hindi.